

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

**116. APPEAL/27(MB)2024**

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Three M Silicons and Chemicals Pvt Ltd  
VS  
Registrar of Companies Mumbai

**Appearance**

For Petitioner /Applicant: None Appeared

For ROC : Ms. Jyotsna (AROC), Mumbai

SECTION 252 (3) OF THE COMPANIES ACT, 2013

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

List this matter on **27.08.2024**.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)

--Arif--

*Sd-*

LAKSHMI GURUNG  
Member (Judicial)